

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 12<sup>th</sup> October 2023**

No. 247/ A : Mr. Biresh Kumar, the then Sr. Faculty Member, Judicial Academy Jharkhand, Ranchi (Ex Registrar, TDSAT, New Delhi on Deputation) is promoted to the rank of Principal District Judge.

By order of the Court  
Sd/-( Mohammad Shakir)  
Registrar General

Memo. No. 3786/ Apptt.

Dated Ranchi, the 12<sup>th</sup> October, 2023

File No. XIX(4)/Pro/ Apptt

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the officers concerned for information & the Central Project Coordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court.

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 12<sup>th</sup> October 2023**

No. 248/ A : Consequent upon promotion of Mr. Biresh Kumar, the then Sr. Faculty Member, Judicial Academy Jharkhand, Ranchi (Ex Registrar, TDSAT, New Delhi on Deputation) to the rank of PDJ vide this Court's notification No. 247/A dated 12.10.2023, he is posted at High Court of Jharkhand, Ranchi as OSD.

By order of the Court  
Sd/- (Mohammad Shakir)  
Registrar General

Memo. No. 3187/Apptt.

Dated Ranchi, the 12<sup>th</sup> October, 2023

File No. XIX(4)/Pro/ Apptt

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Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**

**THE 12<sup>th</sup> October, 2023**

No. 249/A: Consequent upon promotion of Mr. Faheem Kirmani, Deputy Registrar (Protocol), JHC, Ranchi to the rank of District Judge vide Notification No. 13/variya pronatti-01/2015 Ka.-5120 dated 11.09.2023 of the Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi, Hon'ble the Chief Justice has been pleased to appoint Md. Faheem Kirmani, Deputy Registrar (Protocol), High Court of Jharkhand, Ranchi as Joint Registrar (Establishment), High Court of Jharkhand, Ranchi.

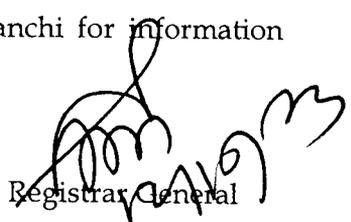
Further, Mr. Kirmani shall remain in-charge of the O/c Deputy Registrar (Protocol) in addition to his newly allocated assignment.

By order of the Court,

**Sd/- Mohammad Shakir**  
Registrar General

Memo. No. 3788 / Apptt. \_ dated Ranchi the 12<sup>th</sup> October, 2023

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / O/o the Registrar General / the Registrar (Administration)/ the Member Secretary, SCMS/ the Registrar (Establishment)/ the Registrar (Vigilance) / All the Joint Registrars (Judicial & Non-Judicial) / the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to upload the same on the official website of this Court / All the Deputy Registrars (Judicial & Non-Judicial) / All the Assistant Registrars (Judicial & Non-Judicial) / Treasury Officer, Doranda Treasury, Doranda, Ranchi for information and the Officer concerned for information and needful .

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**

THE 12<sup>th</sup> October, 2023

No. 250 A : Consequent upon promotion of the Officers of rank of Civil Judge (Senior Division) to the post of District Judge vide Notification No. 13/variya pronatti-01/2015 Ka.-5106-5133 dated 11.09.2023 of the Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi, the Officers named at column no. 2 are transferred and/or posted in the manner as mentioned in column no. 3 of the table given below on their promotion :-

Sl. No.	Name of the Officer with present designation / Present place of Posting	New place of posting on promotion as
1.	2	3
1.	Mr. Satyapal, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Khunti	District & Additional Sessions Judge , Chatra
2.	Mr. Dharmendra Kumar Singh, Chief Judicial Magistrate, Dumka	District & Additional Sessions Judge , Dumka
3.	Mr. Kumar Kranti Prasad, Secretary, DLSA, Seraikella-Kharsawan	District & Additional Sessions Judge , Seraikella Kharsawan
4.	Mr. Sanjiv Kumar Verma, Chief Judicial Magistrate, Deoghar	District & Additional Sessions Judge, Giridih
5.	Mr. Prafulla Kumar, Chief Judicial Magistrate, Pakur	District & Additional Sessions Judge , Dhanbad
6.	Mrs. Kusum Kumari, Chief Judicial Magistrate, Ramgarh	District & Additional Sessions Judge , Ramgarh
7.	Mr. Nirupam Kumar, Chief Judicial Magistrate, Daltonganj	District & Additional Sessions Judge , Godda
8.	Mr. Sailendra Kumar, Chief Judicial Magistrate, Sahebganj	Additional Judicial Commissioner, Ranchi
9.	Mr. Suraj Prakash Thakur, A.C.J.M.-cum-Civil Judge (Sr. Div.I), Dumka	District & Additional Sessions Judge, Chatra
10.	Mr. Shankar Kumar Maharaj, Chief Judicial Magistrate, Chaibasa	District & Additional Sessions Judge, Daltonganj
11.	Mr. Mithilesh Kumar Singh, Chief Judicial Magistrate-cum-Spl. Judge (Eco. Offences), Ranchi	Additional Judicial Commissioner, Ranchi
12.	Mr. Ashok Kumar No. III, A.C.J.M.-cum-Civil Judge (Sr. Div. I), Giridih	District & Additional Sessions Judge, Deoghar
13.	Mr. Shekhar Kumar, A.C.J.M.-cum-Civil Judge (Sr. Div.I), Sahebganj	District & Additional Sessions Judge, Sahebganj
14.	Mr. Sanjay Kumar Singh No.III, Chief Judicial Magistrate, Dhanbad	District & Additional Sessions Judge, Dhanbad
15.	Mr. Anand Mani Tripathi, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)-I, Simdega	District & Additional Sessions Judge, Jamshedpur
16.	Mr. Manoj Kumar Sharma, Chief Judicial Magistrate, Gumla	District & Additional Sessions Judge, Gumla
17.	Mr. Surya Mani Tripathi, A.C.J.M.-cum-Civil Judge (Sr. Div. I), Sahebganj (Rajmahal)	District & Additional Sessions Judge, Bermo at Tenughat (Bokaro)
18.	Ms. Kumari Vaishali Srivastava, Chief Judicial Magistrate, Koderma	District & Additional Sessions Judge, Koderma
19.	Mr. Laxmikant, Chief Judicial Magistrate, Giridih	District & Additional Sessions Judge, Giridih
20.	Mr. Santosh Anand Prasad, Chief Judicial Magistrate, Garhwa	District & Additional Sessions Judge, Garhwa
21.	Mr. Kuldeep, A.C.J.M.-cum-Civil Judge (Sr. Div. I), Dhanbad	District & Additional Sessions Judge, Dhanbad

22.	Ms. Richa Srivastava, Chief Judicial Magistrate, Hazaribagh	District & Additional Sessions Judge, Godda
23.	Mr. Sunil Dutta Dwivedi, Under Secretary-cum-Dy. L.R., Law (J) Deptt., Ranchi	Additional Judicial Commissioner, Ranchi
24.	Mr. Nishant Kumar, Chief Judicial Magistrate, Jamshedpur	District & Additional Sessions Judge, Jamshedpur
25.	Mr. Purushottam Kumar Goswami, Civil Judge (Sr. Div.), Hazaribagh	District & Additional Sessions Judge, Hazaribagh
26.	Ms. Manju Kumari, Chief Judicial Magistrate, Seraikella Kharsawan	District & Additional Sessions Judge, Jamshedpur
27.	Mr. Neeraj Kumar, Civil Judge (Sr. Div.), Ranchi	Services are being placed separately at the State Government

By order of the Court/-  
Sd/- (Mohammad Shakir)  
Registrar General

Memo. No. 3789 /Apptt.

Dated Ranchi, the 12<sup>th</sup> October, 2023

XIX(11)-01/2012

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Central Project Coordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court/ All the Principal District & Sessions Judges including Judicial Commissioner, Ranchi for information & needful and Officers concerned with a direction to join their new assignment accordingly.

  
Registrar General